

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 9082-JK (LD ) of 2024**

**DATED:- 28 - 05 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 28 - 05 - 2024

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Jms*

*Reyaz Ali Bhat*  
28/05-24

**Annexure to the Government Order No.9082-JK(LD) of 2024 dated 28.05.2024**

<b>S.No</b>	<b>Title of case</b>	<b>OIC</b>
1.	LPA in Case WP(C) No.1763/2019 titled Abdul Karim Rather Vs State of J&K & Another.	Er. Zakir Hussain Zargar Executive Engineer PMGSY Division Thathri
2.	LPA No. 53/2024 titled Ghulam Mohd Naik Vs UT of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda
3.	WP(C) No. 349/2024 titled Intkhab Alam and others Vs UT of J&K and ors	Er. Zakir Hussain Zargar Executive Engineer PMGSY Division Thathri
4.	RFA No. 55/2023 titled Abdul Majid Rather and another Vs UT of J&K and others.	Mr Rajesh Sharma, Executive Engineer, PMGSY, Division, Kishtwar
5.	Appeal titled UT of J&K and others. Vs. Mohd Shafi Shiekh and others.	Er. Zakir Hussain Zargar Executive Engineer PMGSY Division Thathri
6.	WP(C) No. Fresh/2023 titled Shoket Ali and others Vs UT of J&K and others.	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore
7.	WP(C) No. 903/2024 titled Shiv Kumar Vs UT of J&K and others.	Er. Neeraj Vaid Executive Engineer PMGSY Division Reasi
8.	WP(C) No. 3061/2023 Mohd Ashraf v/s U.T of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda
9.	WP(C) No. 609/2023 Hazari Lal v/s U.T of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda
10.	WP(C) No. 2463/2019 Hakim Din v/s U.T of J&K and ors	Er. Bikram Singh Executive Engineer PMGSY Division Doda
11.	WP(C) No. 3230/ 2023 Javed Iqbal Zargar v/s U.T of J&K and ors.	Er. Zakir Hussain Zargar Executive Engineer PMGSY Division Thathri
12.	WP(C) No. 3034/2023 titled Jeewan Singh v/s U.T of J&K and ors.	Mr Rajesh Sharma, Executive Engineer, PMGSY, Division, Kishtwar
13.	WP(C) No. 3201 Ghulam Hussain Malik v/s U.T of J&K and ors.	Mr Rajesh Sharma, Executive Engineer, PMGSY, Division, Kishtwar
14.	WP(C) No. 359/2023 Raj Singh v/s U.T of J&K and Ors	Er. Anil Kumar Datta Executive Engineer PMGSY Division Kathua
15.	WP(C) No. 540/2023 Mohd Shafiq v/s U.T of J&K	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore
16.	LPA No. 164/2023 M/S Fazal Rehman Dar v/s U.T of J&K and ors.	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore

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*Neeraj Vaid*

17.	WP(C) No. 1798/2022 titled Suram Singh Vs State of J&K and ors	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore
18.	WP(C) No. 345/2024 titled Nazir Ahmed and others Vs UT of J&K and others.	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore
19.	WP(C) No. 452/2024 titled Beli Ram Vs UT of J&K and ors.	Er. Yash Pal Singh Executive Engineer PMGSY Division Udhampur
20.	WP(C) No. 249/2024 titled FaqirMohd and another Vs UT of J&K and ors.	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore
21.	WP(C) No. 816/2024 titled Kalyan Singh and others Vs UT of J&K and others.	Er. Bikram Singh Executive Engineer PMGSY Division Doda
22.	WP(C) No. _____/2024 titled Bharath Singh and others Vs UT of J&K and others.	Er. Bikram Singh Executive Engineer PMGSY Division Doda
23.	Appeal titled UT of J&K and others. Vs. MohdIshaq and ors.	Er. Iqbal Ahmed Executive Engineer PMGSY Division Banihal.
24.	Appeal titled UT of J&K and others. Vs. Shah Din Sheikh and Ors.	Er. Zakir Hussain Zargar Executive Engineer PMGSY Division Thathri
25.	OA No. 483/2022 titled Rishab Sharma & others Versus The Union Territory of Jammu & Kashmir and others.	Ms. Namrita Wanchoo Under Secretary PWD

*Jan*

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